

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

**ORIGINAL APPLICATION NO. 291/218/2016**

**DATE OF ORDER:** 12.02.2020

**CORAM**

**HON'BLE MR. SURESH KUMAR MONGA, JUDICIAL MEMBER  
HON'BLE MR. A. MUKHOPADHAYA, ADMINISTRATIVE MEMBER**

Jaidayal Singh Yadav, age 44 years, S/o Shri Chander Ram Yadav, R/o Village Kali Pahari, Post Rampur Tehsil Bansur, District Alwar, Rajasthan.

....Applicant  
Shri S.L. Songara, proxy counsel for  
Shri N.K. Songara, counsel for applicant.

**VERSUS**

1. Union of India through G.M., Central Railway, Mumbai.
2. Assistant Personnel Officer, Central Railway, Railway Recruitment Cell, Mumbai.
3. Chief Project Manager (Conv)'s, Railway Recruitment Cell office Building, Wadibunder, P.D's Mello Road, Mumbai.

....Respondents  
Shri Anupam Agarwal, counsel for respondents.

**ORDER (Oral)**

**Per: Suresh Kumar Monga, Judicial Member**

Learned counsel for the respondents, at the very outset, while referring to clause 17 of the Employment Notice No. 1/07 (CR Gr. 'D') of Central Railway, Railway Recruitment Cell, Mumbai, has raised a preliminary objection with regard to maintainability of the present Original Application and argued that this Bench of the Tribunal has got no territorial jurisdiction

to entertain the same. In support of his argument, he has placed reliance upon a judgment rendered by this Bench of the Tribunal in the case of **Hariom Meena vs. West Central Railway & Ors.** (O.A. No. 291/547/2017 – decided on 03.01.2019).

2. Clause 17 of the aforesaid Employment Notice is reproduced here as under:

“17. For any legal dispute, the jurisdiction will be at Central Administrative Tribunal, Mumbai only.”

3. In view of the above, we are of the considered view that the present Original Application cannot be entertained by this Bench of the Tribunal and the same is liable to be returned to the applicant.

4. Accordingly, the Registry is directed to return the present Original Application to applicant enabling him to present the same before appropriate Bench of this Tribunal, if so advised. While returning the Original Application, a copy of the same shall be retained by the Registry.

**(A. MUKHOPADHAYA)  
ADMINISTRATIVE MEMBER**

**(SURESH KUMAR MONGA)  
JUDICIAL MEMBER**